

**IN THE COURT OF PRINCIPAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED 08.07.2021

II Session 2.45 PM to 5.45 PM	
SL. NO.	ARGUMENTS
1.	O.S. 605/2007
2.	O.S. 648/2007
3.	O.S. 650/2007
4.	O.S. 651/2007
5.	O.S. 652/2007
6.	O.S. 654/2007
7.	O.S. 658/2007
8.	O.S. 659/2007
9.	O.S. 660/2007
10.	O.S. 665/2007
11.	O.S. 795/2007
12.	O.S. 796/2007
13.	O.S. 797/2007
14.	O.S. 798/2007
15.	O.S. 799/2007
16.	O.S. 800/2007
17.	O.S. 801/2007
18.	O.S. 802/2007
19.	O.S. 803/2007
	HEARING
20.	O.S. 147/2019
21.	O.S. 149/2019
22.	FDP 1/2004

Sd/-
Prl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

2. P.O. is on training on morning session, therefore cases will be posted to

IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 08.07.2021

IST SESSION AT 11 AM	IIND SESSION AT 2.45 PM
SUMMONS	APPEARANCE OF PARTY
1. O.S. 1518/2007	16. FDP. 2/2011
2. O.S. 344/2017	17. O.S. 1216/2019
3. O.S. 769/2019	18. O.S. 1218/2019
4. O.S. 160/2020	OBJECTIONS
5. O.S. 730/2020	19. O.S. 1198/2019
HEARING	20. O.S. 98/2021
6. O.S. 1464/2012	21. O.S. 150/2021
7. O.S. 556/2021	22. O.S. 168/2021
8. O.S. 558/2021	23. O.S. 284/2021
9. O.S. 562/2021	24. O.S. 414/2021
OBJECTIONS	AWAIT SUMMONS/NOTICE
10. O.S. 542/2011	25. O.S. 1178/2019
11. O.S. 454/2015	26. O.S. 1452/2019
12. MISC. 1/2018	27. O.S. 1584/2019
13. O.S. 210/2018	28. O.S. 1746/2019
14. O.S. 716/2019	CALL ON
EVIDENCE	29. O.S. 8/1999
15. O.S. 1194/2008	ORDERS
	30. FDP. 2/2017

Sd/-
C/c. I Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 08.07.2021

I ST SESSION AT 11 A.M	II ND SESSION AT 2.45 P.M
SUMMONS	DEFENCE EVIDENCE
1. O.S. 1104/2020	16. O.S. 1190/2015
2. O.S. 458/2021	17. O.S. 642/2016
3. O.S. 516/2021	ARGUMENTS
HEARING	18. O.S. 1248/2007
4. O.S. 598/2013	19. EX 16/2012
5. O.S. 1260/2015	20. O.S. 858/2014
6. O.S. 872/2016	21. O.S. 1272/2015
7. O.S. 1068/2016	22. O.S. 662/2017
8. O.S. 1110/2016	ORDERS
9. O.S. 506/2019	23. Misc. 38/2014
10. O.S. 576/2020	24. O.S. 1262/2015
EVIDENCE	25. O.S. 812/2016
11. O.S. 1572/2013	26. O.S. 1006/2017
12. O.S. 1764/2013	27. O.S. 1018/2020
13. O.S. 88/2014	28. O.S. 1050/2020
14. O.S. 230/2014	29. O.S. 568/2021
15. O.S. 382/2014	JUDGMENT
	30. O.S. 1528/2015

Date: 07.07.2021
Place: Bengaluru

sd/-
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.